

Ø
SLP(Crl.)No. 3045 OF 2001

ITEM No.1

Court No. 8

SECTION II
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 3045/2001

(From the judgement and order dated 01/05/2001 in SBCMP 372/01
of The HIGH COURT OF RAJASTHAN AT JAIPUR)

M/S. GUPTA CHEMICALS PVT. LTD. & ORS.

Petitioner (s)

VERSUS

STATE OF RAJASTHAN & ANR.

Respondent (s)

(With Appln(s). for stay)
(For final disposal)
With

SLP(Crl.)No.3091/2001

(With appln. for stay)
(For final disposal)

Date : 18/04/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA
HON'BLE MR. JUSTICE BRIJESH KUMAR
HON'BLE MR. JUSTICE D.M.DHARMADHIKARI

For Petitioner (s) Mr.G.L. Sanghi,Sr.Adv.
Mr.Suresh C.Gupta,Adv.
Mr.A.Guneshwar Sharma,Adv.
Mrs Lalita Kaushik,Adv.

For Respondent (s) Mr.Ashwani Kumar,Sr.Adv.
Mr.Ranji Thomas,Adv.
Ms.K.V. Bharathi Upadhyay,Adv.
Mr. Javed Mahmud Rao,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.J
.SP2

After hearing learned counsel for the parties at
considerable length the Court granted leave and allowed the
appeals.

.SP1

(Usha Bhardwaj)
P.S. to Registrar

(S.Malkani)
Court Master

Signed order is placed on the file.